COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 327 OF 2016

Dated: 25th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Chhattisgarh State Power Transmission Co. Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant : Ms. Suparna Srivastava

Counsel for the respondent(s) : Mr. C.K.Rai

Mr. Umesh Pasad for R-1

ORDER

Learned counsel for the Respondents seek four weeks time to file reply. They may file the same on or before 24.05.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 08.06.2017 after serving copy on the other side.

List the matter on <u>27.07.2017</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt